

Declaration of Assets and Liabilities

Year 2022

श्री राजीव
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son/daughter/wife

aged 43 years, belonging to विद्युत विभाग

service and presently working as

give herein below the details of the assets (immovable, movable, bank balances, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	355000	341200			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	10000 20000 LIC	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	मिटरवाहन मिटर	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	20 gm 20 gm 20 gm	NIL	NIL	NIL
(vii)	Other assets such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	35 th 300000	NIL	NIL	NIL	30 th 600000
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / floor number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / floor number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	4 th St 100000
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name Address of Bank / Financial Institutions (a) / Department (a)	Amount outstanding as on
(a)	(i) Loans from Banks	S-B-I	823000
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CMTPM4458F	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

C. Personal Detail

GPF/CPE/PAN No.

110003919370

Gender

M (M/F)

Date of Birth

22/05/1979 (DD/MM/YYYY)

Class/Group

C (A/B/C)

Cadre

BLAS Servos

(Full Name e.g. B.A.S. Bihar Administrative Service)

B.A.S. Bihar Secretariat Service etc.)

Home District

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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee

Designation

Department

Place

Date

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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